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Title : Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now Papers to be laid on the Table. Shri Sharad Pawar.

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Consumer Affairs, Food and Public Distribution, for the year 2010-2011.

(Placed in Library, See No. LT 2006/15/10)

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council for Cultural Relations for the year 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council for Cultural Relations for the year 2008-2009, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council for Cultural Relations for the year 2008-2009.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2007/15/10)

(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of External Affairs, for the year 2010-2011.

(Placed in Library, See No. LT 2008/15/10)

(4) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of External Affairs, for the year 2010-2011.

(Placed in Library, See No. LT 2009/15/10)

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI VILASRAO DESHMUKH): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Heavy Industries and Public Enterprises, for the year 2010-2011.

(Placed in Library, See No. LT 2010/15/10)

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE): I beg to lay on the Table:-

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Mines, for the year 2010-2011.

(Placed in Library, See No. LT 2011/15/10)

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Development of North Eastern Region, for the year 2010-2011.

(Placed in Library, See No. LT 2012/15/10)

(3) A copy of the Notification No. G.S.R. 932(E) (Hindi and English versions) published in Gazette of India dated the 30th December, 2009 reserving for undertaking prospecting or mining operations through the Atomic Mineral Directorate for exploration and research in the State of Orissa, under Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957.

(Placed in Library, See No. LT 2013/15/10)

(4) A copy of the Mineral Concession (Amendment) Rules, 2009 (Hindi and English versions) published in the Notification No. G.S.R. 883(E) in Gazette of India dated the 10th December, 2009, issued under Section 17 of the Mines and Minerals

(Development and Regulation) Act, 1957.

(Placed in Library, See No. LT 2014/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (KUMARI AGATHA SANGMA): On behalf Shri C.P. Joshi, I beg to lay on the Table:-

(1) A copy of the Outcome Budget (Hindi and English versions) of the Department of Drinking Water Supply, Ministry of Rural Development, for the year 2010-2011.

(Placed in Library, See No. LT 2015/15/10)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Department of Land Resources, Ministry of Rural Development, for the year 2010-2011.

(Placed in Library, See No. LT 2016/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PATIL): On behalf of Shri M.S. Gill, I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Youth Affairs and Sports, for the year 2010-2011.

(Placed in Library, See No. LT 2017/15/10)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Water Resources, for the year 2010-2011.

(Placed in Library, See No. LT 2018/15/10)

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA PATEL): On behalf of Shri Praful Patel, I beg to lay on the Table –

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Civil Aviation, for the year 2010-2011.

(Placed in Library, See No. LT 2019/15/10)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Civil Aviation, for the year 2010-2011.

(Placed in Library, See No. LT 2020/15/10)

THE MINISTER OF STATE OF THE MINISTRY OF COAL AND MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SHRIPRAKASH JAISWAL): I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Coal, for the year 2010-2011.

(Placed in Library, See No. LT 2021/15/10)

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): I beg to lay on the Table:-

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Corporate Affairs, for the year 2010-2011.

(Placed in Library, See No. LT 2022/15/10)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Corporate Affairs, for the year 2010-2011.

(Placed in Library, See No. LT 2023/15/10)

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA PATEL): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Entrepreneurship and Small Business Development, Noida, for the year 2008-2009, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute for Entrepreneurship and Small Business Development, Noida, for the year 2008-2009.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2024/15/10)

(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Micro, Small and Medium Enterprises, for the year 2010-2011.

(Placed in Library, See No. LT 2025/15/10)

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Animal Welfare Board of India, Chennai, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Animal Welfare Board of India, Chennai, for the year 2008-2009.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2026/15/10)

(3) A copy of the Transport of Animals (Amendment) Rules, 2009 (Hindi and English versions) published in the Notification No. S.O. 2465(E) in Gazette of India dated the 29th September, 2009, under Section 38 of the Prevention of Cruelty to Animals Act, 1960.

(Placed in Library, See No. LT 2027/15/10)

(4) A copy of the Scientific and Technical Group 'A' posts in Central Pollution Control Board Regulations, 2009 (Hindi and English versions) published in the Notification No. B-12015/33(34)/Co-Ord./2009 in Gazette of India dated the 12th January, 2010, under sub-section (3) of Section 63 of the Water (Prevention and Control of Pollution) Act, 1974.

(Placed in Library, See No. LT 2028/15/10)

(5) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Environment and Forests, for the year 2010-2011.

(Placed in Library, See No. LT 2029/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Indian Drugs and Pharmaceuticals Limited for the year 2007-2008.

(ii) Annual Report of the Indian Drugs and Pharmaceuticals Limited for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 2030/15/10)

(3) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Indian Drugs and Pharmaceuticals Limited for the year 2008-2009 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT 2031/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): I beg to lay on the Table a copy of the Andaman and Nicobar Islands Private Security Agencies Rules, 2010 (Hindi and English versions) published in the Notification No. 19/2010/F. No. 45-230/2005-Home. in Gazette of Andaman and Nicobar Administration dated the 25th January, 2010, under sub-section (2) of Section 25 of the Private Security (Regulation) Act, 2005.

(Placed in Library, See No. LT 2032/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Culture, for the year 2010-2011.

(Placed in Library, See No. LT 2033/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Productivity Council, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Productivity Council, New Delhi, for the year 2008-2009.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2034/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): On behalf of Shrimati D. Purandeswari, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National University of Educational Planning and Administration, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National University of Educational Planning and Administration, New Delhi, for the year 2008-2009.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2035/15/10)

(3) A copy of the Notification No. MU/2-2/2006 (Hindi and English versions) published in Gazette of India dated the 5th September, 2009, making certain amendments in the Statutes of the Manipur University Act, 2005, under sub-section (2) of Section 46 of the said Act.

(Placed in Library, See No. LT 2036/15/10)

गृह मंत्रालय में राज्य मंत्री (श्री अजय माकन): अध्यक्ष महोदया, मैं सशस्त्र सीमा बल अधिनियम, 2007 की धारा 155 की उपधारा (3) के अधीन सशस्त्र सीमा बल समूह 'क' कम्बेटाइज्ड (जनरल ड्यूटी) अधिकारी भर्ती संशोधन नियम, 2009 जो 8 सितम्बर, 2009 को भारत के राजपत्र में अधिसूचना संख्या सा.का.िन. 646 (अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library, See No. LT 2037/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the India Infrastructure Finance Company Limited, New Delhi for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon under sub-section (1) of Section 619A of the Companies Act, 1956.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.
(Placed in Library, See No. LT 2038/15/10)

(3) A copy of the Outcome Budgets (Hindi and English versions) of the Flagship Programmes, Ministry of Finance, for the year 2010-2011.

(Placed in Library, See No. LT 2039/15/10)

(4) A copy of the Coinage of the Seventy Five Rupees, Ten Rupees, Five Rupees, Two Rupees and One Rupee coined on the occasion of "PLATINUM JUBILEE OF RESERVE BANK OF INDIA" Rules, 2010 (Hindi and English versions) published in the Notification No. G.S.R. 100(E) in Gazette of India dated the 25th February, 2010, under sub-section (3) of Section 21 of the Coinage Act, 1906.

(Placed in Library, See No. LT 2040/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Labour and Employment, for the year 2010-11.

(Placed in Library, See No. LT 2041/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Bureau of Indian Standards, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bureau of Indian Standards, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT 2042/15/10)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Veterinary Council of India, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Veterinary Council of India, New Delhi, for the year 2008-2009.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 2043/15/10)

(4) A copy of the Outcome Budget (Hindi and English versions) of the Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture, for the year 2010-2011.

(Placed in Library, See No. LT 2044/15/10)

(5) A copy each of the following Notifications (Hindi and English versions) under section 39 of the Bureau of India Act, 1986 :-

(i) The Bureau of Indian Standards (Certification) Amendment Regulations, 2010 published in the Notification No. G.S.R. 66(E) in Gazette of India dated the 9th February, 2010.

(ii) The Bureau of Indian Standards (Amendment) Rules, 2009 published in the Notification No. G.S.R. 938(E) in Gazette of India dated the 31st December, 2009.

(Placed in Library, See No. LT 2045/15/10)

(6) A copy each of the following Notifications (Hindi and English versions) issued under sub-section (3) of section 3 of the Essential Commodities Act, 1955:-

(i) G.S.R. 25(E) published in Gazette of India dated the 11th January, 2010, imposing stockholding and turnover limits on dealers of sugar and khandsari.

(ii) G.S.R. 60(E) published in Gazette of India dated the 5th February, 2010, reducing in the stockholding limit on large consumers of sugar.

(Placed in Library, See No. LT 2046/15/10)

(7) A copy of the Outcome Budget (Hindi and English versions) of the Department of Consumer Affairs, Ministry of Consumer Affairs, Food and Public Distribution, for the year 2010-2011.

(Placed in Library, See No. LT 2047/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): On behalf of Dr. S. Jagathrakshakan, I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Information and Broadcasting, for the year 2010-11.

(Placed in Library, See No. LT 2048/15/10)

सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री (कुँवर आर.पी.एन.िंसह): मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ -

(Placed in Library, See No. LT 2049/15/10 to 2051/15/10)

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